

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 116  
CP No. 08/97/JPR/2024  
Under Section 97 of  
Companies Act, 2013**

**In the matter of:**

**Uttam Kumar Agarwala**

**...Petitioners**

**And**

**M/s Shree Raghuvir Infra Pvt. Ltd.**

**...Respondents**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 31.07.2024.

  
**(Prabhu Dayal Sewda)  
Court Officer**

July 04, 2024